

DIVISION BENCH

ITEM NO.120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.27/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

| | |
|----------------------------|---|
| NAME OF THE COMPANY | POOJA ENTERPRISES V/S TRIMULA INDUSTRIES LTD |
| UNDER SECTION | 9 IBC |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 10th June, 2024.

-Sd-

(Court Officer)

07th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*